## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 19/(MAH)/2016 CA No. 46/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal

M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

of. Abbas Mandminde Advocate

1/b. Ranal shah sh. for Patition

Harsh Kisharia A. P. of

Cruturn for Dr. S.ti. Jain Q-1

CA. No. 46/397-3978/NCLT/MB/MAH/2016

IN

Company Appeal No. 19/59/CLB/MB/MAH/2016

On CA No. 46/2016 moved by the Petitioner side, the Respondent side is directed to file reply within 1 week, and rejoinder, if any, within 1 week thereafter.

List this application on 03.10.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)